GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:441 ANSWERED ON:10.11.2010 MINING IN FOREST AREAS Maadam Shri Vikrambhai Arjanbhai;Mishra Shri Mahabal ;Vardhan Shri Harsh;Yadav Shri Dinesh Chandra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the forest area in sq. km under encroachment and the number of mining units functioning illegally causing environmental degradation in various States, State & UT-wise;

(b) whether the Government has recently carried out an impact assessment survey of the mining activities being carried out in the dense forest areas of the country;

(c) if so, the outcome thereof; and

(d) the steps taken/proposed to be taken to ban/restrict mining activities in forest areas of the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (d) The information is being collected from the State/UT Governments and will be laid on the table of the House.